

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/1272/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 23rd February, 2021.

Sub:- **Casual leave.**

Ref:- Your Email Dated 20.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 22.02.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/1273/A, dated 23.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

